rate, tax structure, inland freight, distributors' commission, marketing margin and other cost elements.

(b) The final pricing of natural gas products including CNG/PNG consists of input gas cost, transportation cost, processing cost, supply and distribution cost, entity margin, Excise, VAT and any other Tax/duty levied etc.

Hydrocarbon exploration projects

2048. SHRI TIRUCHI SIVA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of hydrocarbon exploration and production projects that have been given clearance during the period 2018-19 and 2019-20;

(b) the number of such projects which have been given clearance in the State of Tamil Nadu during period 2019-20; and

(c) the companies or the names of enterprises to which such clearance has been given in the State of Tamil Nadu and the areas where such projects are situated during 2019-20?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Total 81 Petroleum Exploration Licences (PELs) in 94 exploration blocks covering an area of approximately 1,36,790 sq. km. have been awarded by Central Government/State Governments in 2018-19 and 2019-20 under Hydrocarbon Exploration and Licensing Policy (HELP)/Open Acreage Licensing Policy (OALP). 18 Petroleum Mining Leases (PMLs) have been granted against 23 contract areas awarded under Discovered Small Field Bid Round-Il during 2018-19 and 2019-20.

OA Rot	LP Block and Name	Company	Area in Sq. Km.		Fotal/State wise Area in Sq. Km	l
1	2	3	4	5	6	7
Π	CY-ONHP- 2018/1	Indian Oil Corporation Limited	474.20	Tamil Nadu	474.2	Nagapattinam, Thiruvarur

(b) and (c) The details of projects awarded during 2019-20 in the State of Tamil Nadu are as below:-

220	Written Answers to		[RAJYA SABHA]		Unstarred Questions		
1	2	3	4	5	6	7	
Ш	CY-ONHP- 2018/2	ONGC	459.83	Tamil Nadu	386.53	Cuddalore, Nagapattinam	
				Puducherry	73.30	Karaikal	
Ш	CY-ONHP- 2018/3		1403.40	Tamil Nadu	1259.43	Sivaganga, Ramanathapuram	
				Offshore	143.97	-	

Central Government has granted Petroleum Exploration Licenses (PELs) for offshore areas, the same is yet to be granted by Government of Tamil Nadu with respect to onshore areas.

Controlling illegal diversion of subsidised cylinder

2049. SHRI NARESH GUJRAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the steps taken by the Ministry to reduce illegal diversion of subsidised cylinder under PMUY since, according to CAG report there were 3,44,000 instances of 2-40 refills in a single day by a beneficiary having a single cylinder connection?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Public Sector Oil Marketing Companies (OMCs) have reported that there is a possibility of diversion of domestic LPG cylinders including PMUY cylinders by unscrupulous elements due to the tax differential between LPG for domestic use and commercial LPG. Complaints of diversion are investigated by the Oil Marketing Companies (OMCs) and if the complaint is established, action is taken as per provisions of Marketing Discipline Guidelines (MDG)/Distributorship Agreement. Further, OMCs have reported that now there is a control mechanism in place by OMCs software to prevent more than one cylinder booking in a single day.

Activities under CSR funds

†2050. SHRI AJAY PRATAP SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of amount spent by oil/petroleum Public Sector Undertakings (PSUs), particularly in Madhya Pradesh under Corporate Social Responsibility (CSR) fund during the last three years;

[†]Original notice of the question was received in Hindi.